THE HIGH COURT OF MEGHALAYA SHILLONG

NOTICE

No. HCM.III/175/2019-Judl/ 79

Dated, Shillong the 16th March 2020

It is hereby notified to all concerned that, in view of non-availability of **Hon'ble Mr. Justice**W. **Diengdoh**, matters listed before **DIVISION BENCH-II** for **today** i.e. **16.03.2020** stands adjourned.

Take further notice that the SINGLE BENCH of Hon'ble Mr. Justice Ranjit Vasantrao More shall now sit at 10.30 AM in COURT NO. 2 and take up matters of that Court including COURT NO. 4.

By order,

JOINT REGISTRAR (JUDL.)

Memo No. HCM.III/175/2019-Judl./ 79-A

Dated, Shillong the 16th March 2020

Copy for information to: -

- 1. The Registrar-cum-PPS to Hon'ble the Chief Justice, High Court of Meghalaya, Shillong.
- 2. The P.S to Hon'ble Mr. Justice Ranjit Vasantrao More, High Court of Meghalaya, Shillong.
- 3. The P.S to Hon'ble Mr. Justice H.S. Thangkhiew, High Court of Meghalaya, Shillong.
- 4. The P.S to Hon'ble Mr. Justice W. Diengdoh, High Court of Meghalaya, Shillong.
- 5. The P.S to Advocate General/ Addl. Advocate General, Meghalaya, Shillong.
- 6. The Asst. Solicitor General/ Central Government Counsel, High Court of Meghalaya, Shillong.
- 7. The P.A to the Registrar General, High Court of Meghalaya, Shillong.
- 8. The President/ Secretary, High Court Bar Association, Shillong.
- 9. All Court Masters concerned for information.
- 10. The Systems Analyst, High Court of Meghalaya, Shillong for uploading the same on the Official Website.
- 11. Notice Board.
- 12. Office File.

JOINT REGISTRAR (JUDL.)

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